

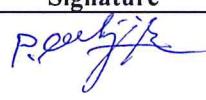
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA)No.01/230/HDB/2018
NAME OF THE COMPANY	Poorna Cine Theatres Private Limited
NAME OF THE TRANSFEROR	Poorna Cine Theatres Private Limited
NAME OF THE TRANSFEREE	Poorna Cine Theatres (Tenali) Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukharji	Advocate	anil@pmmadvocates.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.P.Anil Mukharji, learned counsel for the Petitioner.

Ld.Counsel is directed to cause Newspaper Publication in Business Standards and Andhra Bhumi (Telugu) for intimating the next date of hearing and Ld.Counsel confirmed that he has served notices on statutory authorities like Registrar of Companies, Regional Director and Income Tax Department. Post the case on 06.02.2018.



Member (Technical)



Member (Judicial)